

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION & FARMERS WELFARE

LOK SABHA
STARRED QUESTION NO. 288
TO BE ANSWERED ON THE 16TH MARCH, 2021

CROP LOAN WAIVER SCHEME

*288. SHRIMATI VANGA GEETHA VISWANATH:
SHRI KOTHA PRABHAKAR REDDY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the total amount of outstanding loans waived in the States/districts during the last three years and the current year along with the criteria adopted in this regard;
- (b) whether the Government is aware that the distribution of benefits, number of beneficiaries and the amount of outstanding loans of farmers waived under the crop loan waiver scheme across the States is skewed/ uneven;
- (c) whether some States/districts have not been given equitable benefits under the scheme;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the corrective steps taken/proposed to be taken in this regard?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री

(SHRI NARENDRA SINGH TOMAR)

(a) to (e): A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA
STARRED QUESTION NO. 288 DUE FOR REPLY ON 16TH MARCH, 2021.**

(a) to (e): Government of India has not announced any farm loan waiver during the last three years and is also not in favour of the same. However, States announce their own Farm Loan Waiver Schemes as per their own policy from their own resources. Government of India does not maintain the information pertaining to loan waivers by State Governments.
